

Cooperative Sugar Factories

*1293. **Shri Vishwanatha Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount set apart in the Second Plan period, for the purpose of giving loans to State Governments in order that they may invest in Co-operative Sugar factories;

(b) whether any request has been received from the Government of Andhra for this purpose; and

(c) if so, what action has been taken thereon?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Rs. 625/- lakhs.

(b) Yes, a loan of Rs. 8 lakhs each was requested for subscribing to the share capital of the Chodavaram and Amaladavalasa Cooperative Sugar Factories.

(c) The State Government has been informed that the loan will be granted as soon as the factories get licence for import of machinery.

Railway Sleepers

*1297. **Shri Jinachandran:** Will the Minister of Railways be pleased to state:

(a) whether any research has been made to find out the possibility of using soft wood (jungle wood) as sleepers after chemical treatment; and

(b) if not, whether Government propose to investigate the possibility as so much of soft wood is being wasted in the country and in view of the foreign exchange difficulties?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) Does not arise.

Jhumia Rehabilitation

*1300. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many applications have been received so far in Kamalpur (Tripura) for Jhumia Rehabilitation; and

(b) how many of them have received rehabilitation loans and have been allotted land so far?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 800.

(b) Out of the 500 families who have already been given land for rehabilitation, 200 have been given rehabilitation grants amounting to Rs. 1 lakh at Rs. 500/- per family. The remaining 300 families are also expected to be paid the first instalment of grant during the course of the current year.

बिना टिकट यात्रा

*१३०१. श्री भगवान दैन : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे मजिस्ट्रेटों के प्रयत्न के फलस्वरूप उत्तर प्रदेश में बिना टिकट यात्रा करने वाले लोगों की संख्या में काफी कमी हुई है ; और

(ख) पिछले तीन वर्षों में प्रति वर्ष इस विभाग द्वारा दंडस्वरूप कितनी राशि वसूल की गई है ?

रेलवे उपमंत्री (श्री शं नव त खां) :
(क) जी नहीं । हालांकि रेलवे मजिस्ट्रेट अच्छा काम कर रहे हैं, फिर भी बिना टिकट चलने वाले मुसाफिरो की तादाद में जो कमी हुई है उसे काफी नहीं कहा जा सकता ।

(ख) उत्तर प्रदेश में रेलवे मजिस्ट्रेटों के पिछले तीन साल के काम से जा जुमाना यानी अतिरिक्त किराया (Excess Charge) वसूल किया गया, वह क्रमशः ८३,६५३ ७६,७०६ और ७५,३४६ रुपये हैं ।